COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 206 OF 2015 & IA NO. 344 OF 2015

18th July, 2018 Dated:

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Power Consumers Association & Anr. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) Mr. Rajiv Yadav

Counsel for the Respondent(s) Mr. C. K. Rai

Mr. Sachin Dubey for R-1

Mr. M. G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya

Ms. Poorva Saigal for R-2

ORDER

List the matter on 06-08-2018, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) **Technical Member** (Justice N. K. Patil) **Judicial Member**

Bn/pr